

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 100919/2019	The State of Maharashtra - Azad Maidan Police Station Vs Keshav Shantaram Sawant and Ors. 11 APP 1/	REPORT

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Criminal Cause List Dated 10-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 101828/2019	The State of Maharashtra - V.P. Police Station Vs Parvez Sajid Chauhan	APPEARANCE
2	SESSIONS CASE 100269/2020	The State of Maharashtra - Nehrunagar Police Station Vs Shaikh Mohammad Sardar Ibrahim and others 04	APPEARANCE

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SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 101219/2019	The State of Maharashtra - Khar Police Station Vs Manohar Jagdeo Parab and Ors. 02 EVIDENCE	EVIDENCE
2	SESSIONS CASE 100239/2019	The State of Maharashtra - Sion Police Station Vs Vaibhav Anil Thatte and Ors. 01 APP	APPEARANCE
3	SESSIONS CASE 100307/2020	The State of Maharashtra- Bandra Police Station Vs Yahya @ Ayya Akbar Khan and others 06	APPEARANCE